

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 104**  
**(IB)-196(PB)/2019**

**IN THE MATTER OF:**

Gaurav Batra & Ors.

..... Petitioners/Applicant

v.

M/s. Today Homes Noida Pvt. Ltd.

..... Respondents

**Under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 07.02.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. PRADEEP R. SETHI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner(s):

Mr. Rajiv Shankar Dvivedi, Adv.

For the Respondent(s):

-

**ORDER**

Against the same Corporate Debtor, the order stand reserved which is likely to be pronounced.

List the matter on 12.02.2019.

*Sd/-*

**(M.M.KUMAR)**  
**PRESIDENT**

*Sd/-*

**(PRADEEP R. SETHI)**  
**MEMBER(TECHNICAL)**